

ITEM NO.101

COURT NO.1

SECTION IX

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No.364/2005

ALL INDIA COUNCIL FOR TECH. EDUCATION
REP BY ITS MEMBER SECRETARY

Appellant(s)

VERSUS

SHRI PRINCE SHIVAJI MARATHA BOARDING
HOUSES COLLEGE OF ARCHITECTURE THROUGH
ITS INCHARGE PRINCIPAL S

Respondent(s)

WITH S.L.P.(C) No.3964/2008 (IX)
S.L.P.(C) No.5400/2011 (IV-A)
S.L.P.(C) No.8443/2011 (IV-A)
S.L.P.(C) No.20460/2011 (IV-A)
S.L.P.(C) No.20655/2012 (XI-A)
S.L.P.(C) Nos.12801-12803/2012 (XI-A)
S.L.P.(C) Nos.17765-17766/2012 (XI-A)
(With appln.(s) for withdrawal of case and direction
S.L.P.(C) No.17765/2014 (XIV)
S.L.P.(C) No.17764/2014 (XIV)
W.P.(C) No.759/2014 (X)
S.L.P.(C) No.17006/2016 (IV-A)
(With appln.(s) for appropriate orders/directions)
S.L.P.(C) No.17005/2016 (IV-A)
S.L.P.(C) No.28121/2018 (XI-A)

Date : 23-07-2019 These appeal was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE DEEPAK GUPTA
HON'BLE MR. JUSTICE ANIRUDDHA BOSE

For Appellant(s) Mr. Harish Pandey, AOR
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Ms. Hansika, Adv.

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Mr. Vijay Kumar, Adv.

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Mr. Aniruddha P. Mayee, AOR

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Mrs. Beena Prakash, Adv.

Mr. Manoj Ranjan Sinha, Adv.
Mr. Nishant Shokeen, Adv.
Mr. Rameshwar Prasad Goyal, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Heard in-part.

Put up for further hearing tomorrow (24.07.2019).

(Chetan Kumar)
A.R. -cum-P.S.

(Anand Prakash)
Court Master